

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2018
NAME OF THE PETITIONER : OM KRIYA IT SOLUTION PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VENKATASAMY

PARTNER
RIT & ASSOCIATES
C.A. FIRM
for Respondent

[Signature]
07-02-2018
B. Gaiha

2. B. Sarathbabu

ORDER

Representative for the Applicant present. Counsel for RoC present. Counsel for RoC has also filed the objections which is a routine submission. Counsel for RoC is directed to file detailed objections. Put up on 20.02.2018 at 10.30 A.M.

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk